

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. (IB)-80(PB)/2017
CA NO.
SH. R.VARADHARAJAN
Hon'ble Member (J)

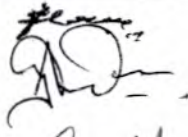


CORAM:

Ms. Deepa Krishan
Hon'ble Member (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

NAME OF THE COMPANY: Chharia Holdings (P) Ltd.
Vs
M/s Brys International Pvt. Ltd.

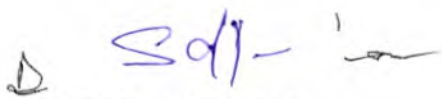
SECTION OF THE COMPANIES ACT: U/s 7 of Insolvency And Bankruptcy Code 2016

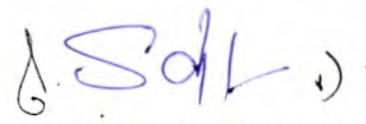
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Prabhu Sood	Adv.	Applicant	
2	Arpita Yadav	Adv.	Applicant	
	SATISH KUMAR BHATTI	Adv.	RESPONDENT No.1,2&3	

ORDER

Both the parties are directed to file written ^{submissions} ~~statements~~ on or before 
22.5.2017.

Post the matter on 22.5.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

U.D. Mehta
19.5.2017